

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
Civil Secretariat, Jammu/Srinagar

Subject: Distribution of criminal work involving punishment upto 10 years amongst the Law Officers.

Government Order No. 13129 -JK(LD) of 2023
Dated. 25 -09- 2023.

In supersession of all the previous orders issued on the subject from time to time and on the recommendations of Ld. Advocate General, J&K, the following distribution of criminal acquittal appeals/cases/Habeas-Corpus cases involving punishment upto 10 years amongst the Law Officers in the Srinagar wing of the Hon'ble High Court of Jammu and Kashmir and Ladakh is ordered as shown against each:

S.No.	Name of the Law Officer/ Designation S/Shri	Districts allotted
1.	Allau-Ud-Din Ganai, Additional Advocate General	Anantnag.
2.	Hakeem Aman Ali Deputy Advocate General	Kulgam
3.	Sajad Ashraf, Government Advocate	Kupwara and Srinagar
4.	Rekha Wangnoo, Government Advocate	Shopian cases pertaining to Jammu Division
5.	Ilyas Nazir Laway, Government Advocate	Bandipora
6.	Faheem Nisar Shah Government Advocate	Budgam.
7.	Jehangir Ahmad Dar, Government Advocate	Baramulla
8.	Zahid Qais Noor, Government Advocate	Pulwama and Ganderbal

The aforesaid allocation is subject to the satisfactory performance of the Law Officers which shall be reviewed periodically.

This Order shall come into force w.e.f **05-10-2023.**
By Order of the Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government

No: Law-Jud/153/2021-10

Dated.25 -09-2023.

Copy to the:

1. Learned Advocate General, J&K, Srinagar.

2. Financial Commissioner(Additional Chief Secretary) Home Department.
3. Principal Secretary to Hon'ble Lt. Governor, J&K, Raj Bhawan Srinagar.
4. Director General of Police, J&K, Srinagar.
5. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
6. Divisional Commissioner Kashmir.
7. Registrar General, High Court of Jammu and Kashmir and Ladakh, Srinagar.
8. All concerned Deputy Commissioners.
9. All concerned Sr. Superintendents of Police.
10. All concerned Law Officers.
11. Director Information, J&K, Srinagar.
12. Director Archives, Archaeology and Museums, J&K, Srinagar.
13. Director Litigation Kashmir.
14. All Officers of the Department of Law, Justice and Parliamentary Affairs.
15. Private Secretary to Chief Secretary for information of the Chief Secretary.
16. Private Secretary to the Secretary to Government Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
17. I/C Website Section,
18. Government Order File.
19. Concerned File.


25.09.23

(Ashish Gupta)

Additional Secretary to Government